

The plant is expected to go into commercial production with effect from 1-4-1982.

(c) The expenditure upto June, 1981 on the construction of the plant, has been of Rs. 239.5 crores.

(d) The total number of employees in the factory is 1701.

(e) The total amount spent on salaries, DA, Bonus and other allowances to the employees upto July, 1981 is Rs. 905.69 lakhs.

Import of Man-made Fibres

3302. SHRI B.K. NAIR : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) the quantity of man made fibres imported during the last three years ; the foreign exchange expended on this account ; the comparing-wise unit prices of the imported and Indian variety;

(b) the total installed capacity for this manufacture in this country; the capital involved; its utilisation percentage during the period—whether more capacity is being created;

(c) whether the imports could have been avoided if not, under what conditions;

(d) what steps are being taken to see that the existing capacity is fully utilised and the product made available to the users at economic price; and

(e) whether Government propose to see that dumping of the material from abroad is barred completely ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SEHIT) : (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) Demand for man-made fibres exceeded their domestic availability, so that the gap had to be filled through imports.

(d) The existing capacity of most of the man-made fibre plants is by and large being fully utilised. There is no price control on synthetic fibres.

(e) The man-made fibres world demand/supply situation is susceptible to sudden changes; customs duties are intended to provide adequate protection to domestic producers.

Provision of Electricity in Prashant Vihar

3303. SHRI BHEEKHABHAI : Will the Minister of ENERGY be pleased to state :

(a) latest position in regard to the provision of electricity in Prashant Vihar, a residential colony developed by D.D.A;

(b) whether electric connections have been provided to the residents of the above colony;

(c) if so, details thereof and if not, reasons for the delay; and

(d) the date by which electric connections will be provided to the residents of the above colony ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) The general electrification scheme including provision of streetlighting in respect of Prashant Vihar was released by DESU on 17th January, 1981 on receipt of necessary payment towards its estimated cost from D.D.A. The work for electrification in 'A', 'B' & 'C' blocks is likely to be completed by end of October, 1981. Thereafter electric connections would be given to the prospective consumers in these blocks on completion of usual commercial formalities. In blocks D & E, DESU proposes to carry out general electrification in a progressive manner by the end of 1982 depending upon the progress of building construction activities.

(b) to (d). Since the colony has yet to be electrified, permanent electric connections are not feasible for the time being. However temporary connections for construction purposes are given by DESU on a specific request and on usual terms and conditions. Permanent electric connections could be given in a particular block on completion of general electrification work in that block.

दिल्ली में टेलीफोनों के वृद्धिपूर्ण कार्यकरण के बारे में शिकायतें

3304. श्री धर्मदास शास्त्री : क्या संचार मंत्री यह बताने की वृत्ता करेंगे कि :

(क) 28 जून, 1981 से 30 जुलाई, 1981 तक दिल्ली में विभिन्न टेलीफोन एक्सचेंजों में से प्रत्येक में टेलीफोनों के वृद्धिपूर्ण कार्यकरण के बारे में कितनी शिकायतें